

*The motion was adopted*

SHRI CHITTA BASU: I introduce the Bill.

17.20 1/2 hrs.

CONSTITUTION (AMENDMENT) BILL\*

(Substitution of new article for Article 263)

[English]

SHRI CHITTA BASU (Barasat): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted*

SHRI CHITTA BASU: I introduce the Bill.

17.21 hrs.

CONSTITUTION (AMENDMENT) BILL\*

(Insertion of new Part XIA)

[English]

SHRI CHITTA BASU (Barasat): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted*

SHRI CHITTA BASU: I introduce the Bill.

17.21 1/2 hrs.

CONSTITUTION (AMENDMENT) BILL\*

(Insertion of new article 16A)

[English]

SHRI CHITTA BASU (Barasat): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted*

SHRI CHITTA BASU: I introduce the Bill.

17.22 hrs.

CONSTITUTION (AMENDMENT) BILL\*

(Amendment of the Preamble, etc.)

[English]

SHRI RAM NAIK (Bombay North): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted*